

High Court of Chhattisgarh, Bilaspur

**List of the candidates who have been found ineligible for District Judge (Entry Level) Examination 2009
by direct recruitment under rule 5(1)(c) of C.G. Higher Judicial Service (Recruitment & conditions of service)
Rules 2006 to be held on 28.06.2009**

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
1	1	MANOJ KUMAR PATHAK	DR. KAPIL DEO PATHAK	The application is not in the format as prescribed in the advertisement.
2	2	MS ANSHU TYAGI	LATE SHRI O.P. TYAGI	The application is not in the format as prescribed in the advertisement.
3	3	SURYAKANT MISHRA	LATE SHRI J.P. MISHRA	As per the experience certificate issued on 24.04.08, it is not clear whether the candidate is in continuous practice as an advocate on 01.01.09
4	12	ISHWER RAM SAHU	SHRI RAMESER RAM	As per experience certificate issued on 28.03.08, it is not clear whether the candidate is in continuous practice as an advocate on 01.01.09
5	17	ASHOK KUMAR MISHRA	S/O SHRI MAHAVIR PRASAD MISHRA	Query at Serial No. 13 (e) in the application form, not answered.
6	25	CHANDER MOHAN	S/O SHRI SHER SINGH	Not having experience of 7 years practice as an Advocate before joining as Asstt.District Attorney.
7	26	BARUN KUMAR CHAKRABARTY	SHRI S.K. CHAKRABARTY	Practising experience as an Advocate less than 7 years.
8	28	SUSANTA KUMAR TRIPATHY	SHRI BHIMA SEN TRIPATHY	The experience certificate does not mention the year of issuance and as such it is not clear as to whether the candidate is in continuous practice as an advocate as on 01.01.09

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
9	32	PRASHANT KUMAR	SURESH CHANDRA PRASAD	As per the experience certificate dated 27.04.09, the applicant is practising since 23.08.05 and as such not having experience of 7 years.
10	40	SYED AYAZ TANVIR	SHRI SYED MOHD. AYUB QUADRI	As per the experience certificate issued on 19.08.08, it is not clear whether the candidate is in continuous practice as on 01.01.09
11	41	RATAN KUMAR	SHRI KANHAIYA LAL	As per experience certificate issued on 10.12.08, it is not clear whether the candidate is in continuous practice as on 01.01.09
12	45	PAWAN KUMAR	SHRI H.R. GUPTA	As per experience certificate issued on 21.02.05, it is not clear whether the candidate is in continuous practice as on 01.01.09
13	50	MOPENDRA KUMAR VAISHNAW	SHRI HIMANCHAL DAS VAISHNAW	As per experience certificate issued on 12.10.06, it is not clear whether the candidate is in continuous practice as on 01.01.09
14	60	ANAND MOHAN TIWARI	SHRI CHANDRIKA PRASAD TIWARI	Since 14.05.08 the enrolment is suspended. Applicant working as Secretary, Chhattisgarh State Bar Council and not appearing in Court of Law.
15	91	RAJESH KUMAR MOUDGIL	S/O SHRI LAJPAT RAI	Query at Serial No. 13 (f) in the application form, not answered.
16	93	MAHENDRA KUMAR SINGH	SHRI AWADH NARAYAN SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
17	94	ASHUTOSH KUMAR SINGH	SHRI DINANATH SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
18	95	CHANDRA SHEKHAR JHA	S/O SHRI NAGENDRA JHA	As per experience certificate dated 27/04/09, the applicant is practising since 2007 and as such not having practising experience of 7 years.
19	96	NIRMAL KUMAR SONI	SHRI SAGARMAL SONI	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount.

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
20	98	DUKHIRAM DEWANGAN	SHRI CHANDURAM DEWANGAN	The certificate regarding working as ADPO - not issued by the competent authority
21	101	RAJEEV KUMAR	JEVAN SINGH	In the experience certificate year of issuance is not mentioned, and as such it is not clear whether the candidate is in continuous practice as on 01.01.09
22	102	SHAILENDRA SINGH	BHANWAR SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
23	123	HARUN	SHRI AKBAR	As per experience certificate issued on 10.03.08, it is not clear whether the candidate is in continuous practice as on 01.01.09
24	125	DHARAMRAJ SINGH	LATE SHRI JAILAL SINGH	UNDER AGE
25	140	SHAIKH MOHAEMMAD AKRAM	SHAIKH MOHAEMMAD YOUNUS	Experience certificate regarding practice as an advocate - not enclosed
26	145	UDAI SHYAM TIWARI	PARMA NAND TIWARI	Before getting appointment to the post of A.P.P the candidate is not having 7 years experience as an advocate.
27	148	NARENDRA KUMAR ROY	SHRI HARE RAM ROY	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
28	151	SURENDRA KUMAR MISHRA	SHRI RAMSWAROOP MISHRA	Over Age
29	189	AJAY KUMAR SINGH	S/O LATE RAMRAJ SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
30	191	VINOD KUMAR	S/O LATE SHRI OM PRAKASH	Certificate of working as Junior Law Officer as on 01.01.09, not enclosed

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
31	192	SUNIL KUMAR	S/O SHRI YOGESHWAR RAI	As per experience certificate issued on 17.12.08 , it is not clear whether the candidate is in continuous practice as on 01.01.09
32	202	AJAY KUMAR SRIVASTAVA	S/O LATE SHRI KAMTA PRASAD SRIVASTAVA	The certificate regarding working as APP dated 06.05.09, not issued by the competent authority
33	206	BAL MUKUND	S/O SHRI BRAHMA DEEN	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
34	216	SUSHMA PANDEY	S/O SHRI PRAKASH CHANDRA PANCEY	Application - not signed by the applicant.
35	240	HARENDRA KUMAR SAHU	S/O SHRI K. SAHU	As per experience certificate issued on 05.04.07, it is not clear whether the candidate is in continuous practice as on 01.01.09
36	244	MANISH TIWARI	S/O SHRI LAXMI NARAIN TIWARI	As per the experience certificate , the candidate had taken membership of Delhi Bar Association in 2006 , not having 7 years experience as on 01/01/09
37	245	PRAVEEN KUMAR SRIVASTAVA	S/O LATE AWADHESH LAL SRIVASTAVA	The experience certificate does not mention any date of issuance.
38	247	SUDARSHAN KUMAR PANDE	S/O SHRI MAHADEO PRASAD PANDE	The experience certificate does not mention the date since when the applicant is practising as an Advocate.
39	254	VAJRALA VENKATA LAKSHMI NARASIMHA RAO	S/O LATE V.V.APPA RAO	Presently not practising as an advocate but working as member District Consumer Forum.
40	256	DILIP RAJ PANDEY	S/O LATE SHRI NARAYAN PRASAD PANDEY	As per the experience certificate issued on 22.04.08, it is not clear whether the candidate is in continuous practice as on 01.01.09
41	257	MAHINDER KUMAR	S/O SHRI TIRLOK CHAND	Over Age and has not practised for 7 years as an advocate.

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42	258	PAWAN KUMAR VASHISTHA	S/O SHRI OM PRAKASH VASHISTHA	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
43	262	SANJAY SINGH	S/O SHRI GIRJASHARAN SINGH	Over Age
44	277	SANJAY KUMAR SINGH	S/O SHRI SHIV NATH SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
45	292	PRAMOD KUMAR SINGH	S/O SHRI JAGDAMBA PRASAD SINGH	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount.
46	294	MS. SHILPEE SONIRAJ	D/O MR. R.D. ROY	The experience certificate issued on 22.10.08, does not show that the candidate is in continuous practice as an advocate on 01.01.09
47	297	MD. RIZWAN ISMAIL	S/O SHRI S. ISMAIL NABI	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
48	298	ARVIND	S/O SHRI MADAN MOHAN PRADAD	The experience certificate issued on 04.12.03, does not show that the candidate is in continuous practice as an advocate on 01.01.09
49	299	ASHOK KUMAR MISHRA	S/O SHRI D.D. PANDIT	Under Age
50	307	PRIDIP KUMAR	S/O. SHRI BABU RAM	Discrepancies in the name of the applicant mentioned in application form and the testimonials.
51	315	KRISHNA SHARMA	D/O. SHRI MADAN LAL SHARMA	The experience certificate does not mention the date since when the candidate has been practising..
52	321	SUNIL KUMAR SHARMA	S/O. SHRI BABOO LAL SHARMA	The experience certificate does not mention the date since when the applicant has been practising.

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53	322	DEVENDRA KUMAR DWIVEDI	S/O. CHANDRAMA PRASAD DWIVEDI	Query at Serial No. 13 (f) in the application form, not answered.
54	332	PRAHLAD SAHU	S/O. SHRI SAMARU PRASAD	Document regarding age proof and other testimonials - not enclosed.
55	335	RADHARAMAN KUMAR	S/O. GIRIDHARI SINGH	The experience certificate does not mention the date of issuance and as such it is not clear whether the candidate is in continuous practice as on 01.01.09
56	342	MANOJ JOHNSON	S/O. SHRI RAMESH CHANDER	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date since when he is actually practising.
57	345	HITENDRA K. NAHATA	S/O. LATE JEEWAN MAL NAHATA	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date since when he is actually practising.
58	349	AVINASH KUMAR	S/O. SRI AWADESH PRASAD TRIPATHI	The experience certificate does not mention the date of issuance and as such it is not clear whether the candidate is in continuous practice as on 01.01.09
59	358	ATUL SINGH	S/O SHRI LAKHAN PAL SINGH	Query at Serial No. 13 (e) in the application form, not answered.
60	366	MOHIT KUMAR	S/O LT. JAG MOHAN SHARMA	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date since when he is actually practising.
61	377	ANAND KUMAR VISHWAKARMA	S/O. LT. SHRI C.L. VISHWAKARMA	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
62	379	DUDHESHWAR PRASAD BANJARE	S/O SHRI KRIPA RAM BANJARE	The application is not in the format as prescribed in the advertisement.

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63	383	SATISH CHANDRA RAI	S/O. BALKRISHNA RAI	Queries at Serial No. 13 (j) and 14 in the application form, not answered.
64	393	GHANSHYAM SRIVASTAVA	S/O. ISHWAR SHARAN SRIVASTAVA	Not having 7 years practice as an advocate before getting appointment to the post of A.P.P.
65	399	ASHUTOSH KUMAR DUBEY	S/O. SHRI AMRIT LAL DUBEY	Age proof not enclosed
66	404	LODHA ANIL KUMAR KHUSHALCHAND	S/O SHRI LODHA KHUSHALCHAND MISHRILAL	The experience certificate do not show that the candidate is in continuous practice as an advocate on 01.01.09
67	414	SETU PRASAD BARETH	S/O SHRI SAHEB RAM BARETH	As per the experience certificate the candidate is not having 7 years practice as an advocate on 01.01.09
68	417	HARISHANKAR YADAV	S/O SHRI BHAGIRATH PRASAD	Not having 7 years practising experience as an advocate before getting appointment to the post of A.P.P.
69	423	DR.KRISHAN PAL SINGH YADAV	S/O LATE R.G.YADAV	The experience certificate issued on 18.08.08 does not show that the candidate is in continuous practice as an advocate on 01.01.09
70	429	CHAUDHRI KISHOR GORAKH	S/O BANDU GORAKH CHAUDHARI	Experience Certificate - not enclosed
71	433	SANJAY GARG	S/O SHRI OM PARKASH GARG	As per the experience certificate, the candidate is not in continuous practice as an advocate as on 01/01/2009
72	439	OM PRAKASH NARAYAN	S/O LATE SHRI DULLICHAND PRASAD	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
73	443	KRISHNA SAGAR GORAKH	S/O SHRI A.P. GORAKH	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount. Caste Certificate not issued by Competent Authority.

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74	448	MANI RAM KURREY	S/O LATE SHRI JANI RAM KURREY	Caste Certificate (validity expired) not issued by the Competent Authority and D.D. of insufficient amount.
75	453	CHANDRIKA PRASAD	S/O SHRI LAHURI PRASAD	Over Age and the experience certificate issued on 27.09.01& 20.04.07 does not show that the candidate is in continuous practice as an advocate on 01.01.09
76	456	RAJENDRA PRASAD SHARMA	S/O SHRI PRAHLAD SHARMA	There is manipulation in date of issuance in the experience certificate.
77	457	MRS. ANITA SAGAR	W/O SHRI AJIT PRATAP SINGH	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date since when she is actually practising.
78	462	AJIT PRATAP SINGH	S/O SHRI PADAM SINGH	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date since when he is actually practising.
79	463	NEERAJ KUMAR	S/O SHRI NARINDER KUMAR	The experience certificate issued on 02.05.09 does not show that the candidate is in continuous practice as an advocate on 01.01.09
80	470	UDAY KUMAR	S/O LATE SHRI C.P. SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
81	475	JAIRAJ SINGH	S/O SHRI JAGDISH CHAND	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date since when he is actually practising.
82	480	BALBIR SINGH	S/O SHRI SATYA SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P. and certificate regarding service of A.P.P. dated 21.04.09 not counter signed by D.J.
83	484	BIRENDRA SINGH	S/O SHRI MOHAN SINGH	Over Age

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84	492	SUNIL KUMAR PANDEY	S/O SHRI KAMAL NARAYAN PANDEY	Experience certificate neither issued by the competent authority nor counter signed by it. Date of actual practice is not clear from the certificate.
85	497	LAXMI PRASAD PATEL	S/O SHRI DEV CHARAN PATEL	The experience certificate issued on 05.04.08 does not show that the candidate is in continuous practice as an advocate on 01.01.09
86	503	RAJEEV KUMAR SINGHAL	S/O SHRI SHRAVAN KUMAR SINGHAL	Under Age
87	504	VIJAY KRISHNA TIWARI	S/O SHRI KANHAIYA TIWARI	The experience certificate issued on 05.12.08 does not show that the candidate is in continuous practice as on 01.01.09
88	506	RAJENDRA DWIVEDI	S/O SHRI HEERA LAL DWIVEDI	The experience certificate does not mention the date of issuance and as such it is not clear whether candidate is actually practising as on 01.01.09.
89	510	SOHAN LAL CHANDRAPAXI	S/O SHRI SHYAM JEE	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
90	514	SMT. KANAK LATA TIWARI	W/O SHR IS.P.TIWARI	Query at Serial No. 13 (e) in the application form, not answered.
91	527	ASHOK KUMAR ANAND	S/O SHRI HORI LAL	Discrepancies in the names mentioned in the application form and in all the testimonials
92	531	BALBAN KUMAR	S/O SHRI LATE TAMU RAM	In the experience certificate the year of enrollment is manipulated by using whitener.
93	532	ANUJ KUMAR SHARMA	S/O SHRI HARIRAM SHARMA	Query at Serial No. 13 (f) in the application form, not answered.
94	536	SANTOSH KUMAR KEWAT	S/O SHRI SAMARU RAM	Under Age

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
95	537	KRISHAN BIHARI NAMDEO	S/O SHRI SHANKAR LAL NAMDEO	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
96	551	SNEHLATA SWAMI	SHRI SANJAY	As per experience certificate issued on 11/05/2009, the candidate is not in continuous practice as an advocate on 01.01.09
97	555	RADHE SHYAM KAIWART	S/O SHRI GORE LAL KAIWART	Caste Certificate (validity expired) not issued by the competent Authority and D.D. of insufficient amount.
98	561	JAIRAM PATEL	S/O SHRI HIRA LAL PATEL	The experience certificates do not show that the candidate is in continuous practice as on 01.01.09
99	568	RADHESHYAM PARIHAR	S/O SHRI MAHARAJ SINGH PARIHAR	The certificate regarding working as A.D.P.O dated 09.05.09 neither issued by the Competent Authority nor counter signed by it.
100	569	DINESH KUMAR	S/O SHRI RAJ PAL SHRAM	The experience certificate issued on 15.12.08 does not show that the candidate is in continuous practice as on 01.01.09
101	571	UDHO RAM KOSHALEY	S/O LATE SHRI PANCH RAM	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
102	574	PITAMBAR SAI PAINKARA	S/O LATE SHRI S.S. PAINKARA	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
103	576	VIVEK SHARMA	S/O SHRI C.L.SHARMA	Incomplete application - not signed by the applicant.
104	583	ASHISH KUMAR JHA	S/O SHRI CHANDRA NATH JHA	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
105	584	DHARMENDRA KUMAR PANDEY	S/O SHRI AWADH BIHARI PANDEY	Query at Serial No. 13 (h) in the application form, not answered.

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106	587	RAM KUMAR TANDAN	S/O SHRI BABU LAL TANDAN	Queries at Serial No. 13 (b) to 13 (i) in the application form, not answered.
107	588	DAKESHWAR PRASAD SHARMA	S/O LATE DAYALOO PRASAD SHARMA	The experience certificate issued on 11.05.2009 does not show as to from which date / month / year the candidate has been practicing
108	593	KISHAN LAL BANJAREY	S/O SHRI DWARIKA PRASAD	Not having 7 years experience as an advocate on 01.01.09
109	595	MILENDRA PRAKASH SHRIVASTAVA	S/O SHRI T.P.SHRIVASTAVA	Queries at Serial No. 13 (a) to (j) in the application form, not answered.
110	603	DEEPAK KUMAR JAIN	S/O SHRI KAILASH CHAND JAIN	Query at Serial No. 14 in the application form, not answered.
111	606	DHARMENDRA PRASAD SONE	S/O SHRI PURUSHOTTAM PRASAD	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
112	611	ROOP SINGH JANGDE	S/O LATE RUDHARU RAM JANGDE	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
113	621	VALI MOHAMMAD	S/O GAFUR MOHAMMAD	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount
114	634	BHIKHAM LAL SINHA	S/O SHRI MANGAL RAM SINHA	Query at Serial No. 14 in the application form, not answered.
115	640	KU. PURNIMA SINGH	D/O SHRI S.D. SINGH	The experience certificate issued on 11.05.2009 does not show as to from which date / month / year the candidate has been practicing.
116	641	SUNDARAM	S/O SHRI A.N. CHOUDHARY	The experience certificate does not mention the date of enrolment with Delhi Bar Association and also the date from which he is actually practising.

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117	647	FEKU RAM NIRALA	S/O SHRI KARTIK RAM NIRALA	Validity period of caste certificate had expired and D.D. of insufficient amount.
118	648	ARVIND KUMAR CHANDEL	S/O SHRI N.P.CHANDEL	As per experience certificate issued on 12/05/2009, the candidate is not having 7 years experience of practice as an advocate on 01.01.09
119	649	JITENDRA UBOWEJA	S/O LATE SHRI SURJIT SINGH UBOWEJA	Experience Certificate - not enclosed
120	653	MOHAMED NASIR SIDDIQUE	S/O LATE SHRI ABDUL RAZZAQUE	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount.
121	658	VISHWA KUMAR CHANAKYA	S/O SHRI RATI RAM CHANAKYA	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount.
122	660	PRASHANT TIWARY	S/O SHRI P.K.C. TIWARY	Query at Serial No. 13 (b) in the application form, not answered.
123	665	RAKESH KUMAR SHUKLA	S/O SHRI D.S. SHUKLA	Query at Serial No. 14 in the application form, not answered.
124	678	DINESH KISHOR BHATNAGAR	S/O LATE KEDAR NATH BHATNAGAR	Queries at Serial No. 13 (j) and 14 in the application form, not answered.
125	682	MANOJ KUMAR SHARMA	S/O SHRI SHANKAR PRASAD SHARMA	Queries at Serial No. 13 (c) and 13(d) in the application form, not answered.
126	684	BHALERAO KISHOR SHAMRAO	S/O SHRI BHALERAO SHAMRAO GODHAGI	D.D. of insufficient amount.
127	689	SRIRAM JYOTI JAISWAL	S/O SHRI PANNA LAL JAISWAL	Invalid caste certificate as the period of validity expired & D.D. of insufficient amount and not having practising experience of 7 years as on 01.01.09.

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128	692	UDAIBHAN NATH SHAH DEO	S/O LATE SHRI T.N.S.DEO	Queries at Serial No. 13 (a) to (i) in the application form, not answered.
129	695	KHEM PRASAD SAO	S/O SHRI GAJAPATI SAO	The experience certificate issued on 28.04.08 does not show that the candidate is in continuous practice as on 01.01.09
130	703	BRAJESH KUMAR MISHRA	S/O MR. SUNDAR LAL	The experience certificate does not mention date of issuance.
131	704	SANJAY NAIK	S/O SHRI J. K. NAIK	Queries at Serial No. 13 (b) to 13(i) and 14 in the application form, not answered.
132	707	NIKHIL KUMAR JHA	S/O SHRI V.N. JHA	Query at Serial No. 13 (g) in the application form, not answered.
133	711	SUBHAS CHAND PATEL	S/O SHRI SHYAM LAL PATEL	The experience certificate issued on 28.04.08 does not show that the candidate is in continuous practice as an advocate on 01.01.09
134	713	AADIL RASHID KHAN	S/O SHRI BASHIR KHAN	Query at Serial No. 14 in the application form, not answered.
135	717	YOGENDRA PRASAD	S/O LATE NARAYAN PRASAD	Queries at Serial No. 13 (f) and 13(j) in the application form, not answered.
136	722	VIVEKANAND BHOI	S/O MR. DURLABH BHOI	The experience certificate does not mention the date of issuance as such it is not clear that the candidate is in continuous practice as on 01.01.09
137	723	BIHARI LAL BEHRA	S/O LATE M.R. BEHRA	Over Age, Caste and domicile certificate not enclosed for relaxation of age.
138	725	MRS. MEDHA BHUSHAN HARDAS	W/O BHUSHAN ANANT HARDAS	The experience certificate issued on 22.08.08 does not show that the candidate is in continuous practice as on 01.01.09

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139	728	ASHUTOSH DHABU	S/O SHRI P.G. DHABU	Application not signed by the candidate.
140	737	PURNENDU KUMAR BHATT	S/O SHRI KSHEMENDRA NATH BHATT	Queries at Serial No. 13 (a) to 13(i) in the application form, not answered.
141	744	KU. VANDANA PURUSHOTTAM THOTE	D/O SHRI PURUSHOTTAM G. THOTE	As per experience certificate - not having 7 years experience as an advocate on 01.01.09
142	754	AJAY THAKRE	S/O M.K. THAKRE	Experience Certificate - not enclosed
143	759	SARJAN KUMAR SONI	S/O SHRI MANGAL PRASAD SONI	The experience certificate issued on 25.04.08 does not show that the candidate is in continuous practice as an advocate on 01.01.09
144	764	UDAY CHANDRA GANDA	S/O LATE SHRI GANANATH GANDA	D.D. of insufficient amount. In addition caste certificate invalid as the period of validity had expired.
145	770	SMT. JYOTI GUPTA	W/O SHRI B.M.GUPTA	The Experience Certificate issued on 12.05.09 does not show that the candidate is in continuous practice as an advocate on 01.01.09
146	775	MISS ANJU GUPTA	D/O SHRI N.P. GUPTA	Already in judicial service. Not eligible in view of Article 233(2) of the Constitution of India.
147	777	RAJEEV KUMAR SHARMA	S/O SHRI UMA SHANKER SHARMA	Query at Serial No. 13 (i) in the application form, not answered.
148	784	RAVI RANJAN SINHA	S/O SHRI SHASHI KUMAR SINHA	Queries at Serial No. 13 (a) to 13(i) in the application form, not answered.
149	787	VISHAL SINGH PATEL	S/O LATE SHRI I.L. PATEL	Over Age and D.D. of insufficient amount.

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
150	788	NEPALMANI SONKALA	S/O SHRI BRIJMOHAN LAL SONKALA	Invalid caste certificate as the period of validity had expired & Over age
151	789	RAJHANS MATIYARA	S/O SHRI RAMLAL MATIYARA	Experience Certificate - not enclosed.
152	790	DINESH KUMAR GIRI	S/O LATE SHRI SURENDRA GIRI	Not having 7 years practising experience as an advocate before getting appointment to the post of A.P.P.
153	794	VIJAY KUMAR CHOUDHARY	SHRI ANANT KUMAR CHOUDHARY	No certificate is enclosed regarding experience as an advocate before getting appointment to the post of A.P.P.
154	799	KU. GEETIKA PATHAK	D/O SHRI AJESH DUTT PATHAK	Queries at Serial No. 13 (c) and 13 (e) in the application form, not answered.
155	801	RAM KUMAR KASHYAP	S/O SHRI BISHUNLAL KASHYAP	No testimonials including that of date of birth is enclosed.
156	815	ANIL KUMAR DUBEY	S/O LATE SHRI ISHWARI PRASAD DUBEY	Not having 7 years experience as an advocate as on 01.01.09
157	819	JAY DEV BHARADWAJ	S/O SHRI JAGDISH SINGH	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
158	820	SANJIV KUMAR CHAUDHARY	S/O LATE SHRI SHYAMANAND CHAUDHARY	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
159	823	MAHESH KUMAR SHARMA	S/O SHRI KALYAN CHAND SHARMA	The experience certificate does not show that the candidate is in continuous practice as an advocate on 01.01.09
160	825	NUPUR PAL	W/O SHRI T.K. PAL	No testimonials including age proof is enclosed. In addition queries at Serial No. 13(j) and 14 in the application form, not answered.

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
161	833	MAHENDRA KUMAR YADAV	S/O SHRI HARGOVING YADAV	The experience certificate issued on 08.09.08 does not show that the candidate is in continuous practice as an advocate on 01.01.09
162	834	MOHAMMED YAKUB	S/O LATE SHRI MOHAMMED YUSUF	Invalid caste certificate as the period of validity had expired & D.D. of insufficient amount.
163	836	DEEN DAYAL PUROHIT	S/O LATE SHRI UDAI KISHAN PUROHIT	Query at Serial No. 13 (f) in the application form, not answered.
164	838	ASHIS KUMAR TIWARI	S/O SHRI R.D. TIWARI	The experience certificate issued on 02.04.08 does not show that the candidate is in continuous practice as an advocate on 01.01.09
165	842	NARESHWAR PATEL SAILANI	S/O SHRI SAHDEV PATEL	Queries at Serial No. 13 (b) and 13(f) in the application form, not answered.
166	847	RAM ANIL	S/O LATE SHRI HARIDWAR YADAV	The certificate regarding working as A.P.P. neither issued by the Competent Authority nor counter signed by it.
167	848	SMT. ABHA CHOUBEY	D/O SHRI AVIKAL KUMAR CHOUBEY	The application is not in the format as prescribed in the advertisement.
168	852	ASHOK KUMAR SHARMA	S/O SHRI RADHESHYAM SHARMA	The experience certificate - Not issued by the competent authority. As per certificate dated 09.02.96, it is not clear whether candidate is practising as on 01.01.09.
169	855	SATYA PRAKASH PANDEY	S/O SHRI RAM NAYAN PANDEY	The certificate regarding working as A.P.P. neither issued by the competent Authority nor counter signed by it and as per certificate of D.J. dated 20.09.06 candidate had practiced till March 2005.
170	856	SMT.SANGEETA SINGH PARIHAR	W/O SHRI HARVENDRA SINGH PARIHAR	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.
171	861	RAMENDRA KUMAR	S/O SHRI MAHENDRA NATH SAHAY	Not having 7 years experience as an advocate before getting appointment to the post of A.P.P.

Sl. No.	Application No.	Name of applicant	Father's / Husband's Name	Reasons / Grounds for disqualification
172	863	DILIP KUMAR AGRAWAL	S/O SHRI BHAGIRATHI AGRAWAL	Under Age
173	864	PRADEEP RAJGIR	S/O LATE J.L.RAJGIR	Query at Serial No. 14 in the application form, not answered and invalid caste certificate as the period of validity had expired. D.D. of insufficient amount.